

**THE RICE-MILLING INDUSTRY (REGULATION) REPEAL  
ACT, 1997**

**No. 28 OF 1997**

*[28th May, 1997.]*

**An Act to repeal the Rice-Milling Industry (Regulation) Act, 1958.**

**BE it enacted by Parliament in the Forty-eighth Year of the Republic of India as follows:—**

**1. This Act may be called the Rice-Milling Industry (Regulation) Repeal Act, 1997. Short title.**

**2. The Rice-Milling Industry (Regulation) Act, 1958 is hereby repealed. Repeal of Act  
21 of 1958.**